NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/10/2016 PETITION NUMBER : Travancore Solvents & Oils NAME OF THE PETITIONER(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors NAME OF THE RESPONDENT(S) : 241,242,242 (4) **UNDER SECTION SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM counsel for the 5th (1) for The Bhaskar Respondent Prnyadarshini N Shwelta Vasudevas Keerthi Krishna K. Crawtham Keemas Caunsel for R1 Stliker 2) Athiban Vijay 3) Athiban Vijay Jos Anil D. Nais Council for R2, R3, R4, R6

4. S. Manorkumer

(for. B. D handrer)

Coursel dur. Pelitirus

ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Shri A K Athiban Vijay, representing counsel for R1 and representing R2, R3, R4 & R6 and Ms Shwetha Vasudevan, counsel for R5 are present. Counsel for petitioner prayed time for filing rejoinder and also for submitting reply to the affidavit filed by R5. Time extended at request. Put up on 13.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)